writers of books for adults; holding of 3 seminars/conferences for adult education workers; and construction/extension of 6 buildings for adult education activities.

Representation of the Ministry on the Board of Indian Potash Ltd.

1036. SHRI DEORAO PAT1L : SHRI N. R. CHOUDHURY SHRI KHURSHED ALAM KHAN:

Will the Minister of AGRICULTURE be pleased to state the reasons for not securing representation of the Ministry of Agriculture on the Board of Indian Potash Ltd., through nomination of Government Directors?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): A representative of the Ministry of Agriculture is already functioning as a Government Director on the Board of Directors of the Indian Potash Ltd.

Ban on the use of Hexachiorophene in Cosmetics and Toilet Goods

1037. SHRI DEORAO PATIL: SHRI KHURSHED ALAM KHAN:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the answer to Uhstarred Question No. 1616 given in the Rajya Sabha on the 19th December, 1973 and state:

- (a) whether Government have since taken a decision on the question of banning the use of Hexacholorophene in cosmetic and toilet goods; and
- (b) if so, what are the details thereof and if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b) Yes. A notification prohibiting the import and manufacture of cosmetics containing Hexachiorophene is being finalised in consultation with the Ministry of Law.

Grant to I.C.W.A.

1038. SHRI SHYAMLAL GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that the Indian Council of World Affairs have sought additional grant from the Central Government for making up the losses in the Sapru House Library:
- (b) if so, the grant given to the I.C.W.A. during the years 1972-73 and so far in 1974 and the additional grant sought by the Council;
- (c) the losses suffered by the Council on account of books in the Library and the reasons therefor;
- (d) whether any enquiry has been made by Government into the matter; and
- (e) if so, the outcome of the enquiry and the action taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Following the withdrawal of its staff and its books and other reading materials by the Indian School of International Studies from the combined library, the I.C.W.A. have sought assistance from the Central Government towards filling up the gaps thus created

- (b) The Department of Culture released Rs. 50,000 to the I.C.W.A. during 1972-73 as requested by the I.C.W.A. Rs. 50,000 was also released to the I.C.W.A. by the Ministry of External Affairs during 1972 73. The Council further indicated to the Department of Culture a budget deficit of Rs. 2.10 lakhs for the library pertaining to the year 1973-74 and the DepartmenV of Culture released *ad hoc* grants totalling Rs. 70,000 pending a detailed review of the Library's requirements.
- (c) to (e) According to information received from the I.C.W.A., the loss of about 630 volumes of the U.N. Treaty Series from the Library was reported to the |i police authorities in 1972.